

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 10
(IB)-759(PB)/2018

IN THE MATTER OF:

IVL Finance Ltd

.... Petitioner/Applicant

v.

Incom Cables Pvt. Ltd

.... Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 16.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL MODE & VC)

PRESENT:

For the RP : Ms. Reshma Mittal, RP in person

For the Respondent :

ORDER

IA-2752/2023

The prayer made in this application is for clarification of the order dated 28.02.2023. Let the application be listed before the Regular Principal Bench on **28.05.2024**.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

16.04.2024
Lalit